

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE, (SHRI JAGANNATH PAHADIA): (a) A statement is laid on the Table of the House.

Statement

Central financial assistance released to State Governments towards drought relief expenditure in 1968-69.

(Rs. In crores)

State	Central assistance released
1. Andhra Pradesh	14.00
2. Gujarat	4.50
3. Mysore	10.00
4. Orissa	5.00
5. Rajasthan	14.51
6. Tamil Nadu	1.25

(b) The Government of India are not aware of the Tamil Nadu Chief Minister having asked the people to launch any such agitation. He only appealed to the Panchayat Unions and other local bodies in the State to send telegrams to the Centre focussing attention on the drought situation in the State and the need for increased assistance towards drought relief measures.

(c) The attention of the Chief Minister has been drawn to the fact that Central assistance towards natural calamities relief is provided under a well established policy which applies equally to all States.

Electricity from Nepal

3813. SHRI BHOGENDRA JHA :
SHRI D. C. SHARMA :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that the Government of Nepal has offered to sell its surplus electricity to the Government of India; and

(b) if so, Government's reaction thereon and details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) and (b). Government of Nepal expressed a desire to avail power supply to their places adjoining Indian border in Terai area since their diesel generation was costlier. That Government had also suggested reciprocal arrangements so that where Hydro Power was available in Nepal and if places in India adjoining Nepal border are in need of such power the same could be made available. The economics and other details remain to be studied.

मध्य प्रदेश में मलेरिया इन्सपेक्टरों का स्थानांतरण

3814. श्री राम सिंह अयरवाल :
श्री हुकम चन्व कछवाय :
श्री वंश नारायण सिंह :
श्री भारत सिंह चौहान :

क्या स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) इस समय मलेरिया उन्मूलन कार्यक्रम के अन्तर्गत मध्य प्रदेश में कितने मलेरिया यूनिट कार्य कर रहे हैं।

(ख) सामान्य प्रशासनिक नियमों के अनुसार मलेरिया इन्सपेक्टरों तथा वर्गिट मलेरिया इन्सपेक्टरों को कितनी अवधि के बाद एक यूनिट से दूसरे यूनिट में स्थानान्तरित किया जाता है; और

(ग) क्या सरकार ने सामान्यतः स्थानान्तरण के नियमों का पालन करने के लिये राज्य सरकार को अनुदेश जारी किये हैं अथवा जारी करने का विचार है ?

स्वास्थ्य, तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मंत्रालय में राज्य मंत्री (श्री ब० सू० मूर्ति) : (क) मध्य प्रदेश में इस समय राष्ट्रीय मलेरिया